

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.44/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Shri Gautam Kantilal Pandhi

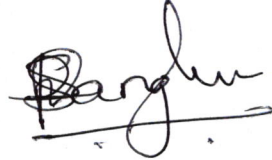
V/s.

M/s. Shreenath Carbons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CS Anshul Bhatt (PCS)	for Petitioner	
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2.	Biddhant Sanghvi (Advocate)	For Respondent no-2	
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**ORDER**

**T.C.P No. 44/397-398&58,59/NCLT/MB/MAH/2016**

1. The Learned Representatives of both the sides are present and stated that a Board Meeting is to be held on 29-04-2017 i.e. tomorrow wherein it is expected to discuss the Mutual Settlement, hence seeking adjournment.
2. The matter is adjourned to **3<sup>rd</sup> July, 2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **28.04.2017**